NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/561/ (IB)/2017

NAME OF THE PETITIONER(S)

: ETA ENGINEERING PVT LTD

NAME OF THE RESPONDENT(S)

: CONSOLIDATED CONSTRUCTION CONSORTIUM LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1- S. Carthirie Balan

2. M. NAREDRAN

LILLY FRANCI KING & PARTRIOGE

counsel for Respondent

COUNSEL FOR OPERATIONAL

CREDITOR

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time for final settlement. At request, time is enlarged. Put up on 03.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk